Annexure-6 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: M/s. Jay Polypack Private Limited; Date of commencement of CIRP: 21.10.2020 NCLT order C.P. (IB) No. 587/NCLT/AHM/2018 dated 27.05.2020 List of creditors as on:19.02.2021

List of operational creditors (Employees) $(\text{Amount in} \P)$

	SI Name of authorised N representative, if	emplo yee	Identification No.	Details receive	s of claim ed	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification		Remarks, if any
0.				Date of receipt	Amount claimed	Amount of claim admitted	claim	related	% of voting share in CoC, if applicable		set- off	vernication	admitted	
NIL														
													1	